

to the effect that Delhi citizens experienced great scarcity of water in June, 1963; and

(b) if so, what were the reasons therefor?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Sir The water supply in certain localities had to be restricted as in the previous years.

(b) Low pressure of filtered water in certain localities.

WATCH FACTORY NEAR SIMLA

*292. **SHRI A. D. MANI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether a watch factory in the private sector has been set up near Simla; and

(b) if so, what is the estimated production of the factory?

THE MINISTER OF INDUSTRY (SHRI N. KANUNGO): (a) and (b) A factory has been set up at Solan near Simla for manufacture of 12,000 watches a year.

*283. [For answer, vide cols. 1771—75 *supra*.]

PROGRESS OF TAWA PROJECT

*294. **SHRI R. S. KHANDEKAR:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) when the Tawa Project in Madhya Pradesh is likely to be completed;

(b) what is the contribution by the Central Government to this project;

(c) whether it is a fact that the project is not likely to be completed within the scheduled time; and

(d) if so, what is the reason therefor?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) The Tawa Project was originally expected to be completed by 1968; but it is likely to be delayed.

(b) The Central Government is providing assistance through the Miscellaneous Development Fund.

(c) Yes; Sir.

(d) The work has been slowed down due to paucity of funds occasioned by the national emergency.

LICENSING OF GOLDSMITHS

*295. **SHRI DAHYABHAI V. PATEL:** Will the Minister of FINANCE be pleased to state:

(a) how many goldsmiths have so far applied for a licence to manufacture 14 carat gold ornaments according to the recent Gold Control Orders; and

(b) whether Government have estimated the number of Goldsmiths who have been rendered unemployed as a result of this Order and have not applied for licence to make 14 carat gold ornaments?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) and (b). According to the rules, there is no distinction between goldsmiths and other dealers, and it is, therefore, difficult to classify the applications which have been received. No precise estimate of the number of goldsmiths, who have become unemployed as a result of the enforcement of the rules, is also possible, as information regarding the displaced goldsmiths who have been absorbed in other professions or occupations is not regularly reported to Government.

EXPENDITURE ON MAINTENANCE OF MINISTERS' AND M.Ps' HOUSES

*296. **SHRI ABDUL GHANI:** Will the Minister of WORKS, HOUSING AND REHABILITATION be pleased to state: